

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 16th day of June 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 161/2022 IA No. 498, 544 & 940/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Mr. Anirudh Krishnan	Mr. A Murali

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2	Comp App (AT) (CH) (Ins) No. 167/2023 For Condone Delay IA No. 543/2023 For Exemption IA No. 544/2023 For Stay IA No. 545/2023 For Exemption IA No. 546/2023	Koshy Varghese Vs India Resurgence ARC Pvt. Ltd.	Mr. Anirudh A Sriram	
3	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No.547/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Ms. R Hemavathi	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 215/2021 For Stay IA No. 433/2021 For Direction IA No. 498/2021 & 686/2022 For Adv. Hg. IA No. 434/2021 & 746/2022 For Adv. Hg. IA No. 328/2023	Amlika Mercantile Private Ltd. Vs. Keytrade AG & 2 Ors	Mr. Mohit Kumar	Mr. Bharadwaja Ramasubramaniam - R1 Mrs. Mummaneni Vazra Laxmi- R3

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No.53/2022 For Stay IA No. 620/2022	Ambadi Investments Limited Vs M.V. Valli Arunachalam & 16 Ors	Mr. Sandeep Kumar Ambalavanan	Mr. S. Manuraj- R1 & R2
6	Comp App (AT) (CH) No. 59/2022 For Injunction IA No. 666/2022, 292 & 293/2023	Smt Kodali Vijaya Rani Vs Quantum Build Tech Ltd. & 8 Ors	Mr. K Rajendran	Mr. R Arumugam- R1 Mr. Y Suryanarayana-R3, R6-R8
7	Comp App (AT) (CH) (Ins) No. 95/2022 For Exemption IA No. 221/2022 Ex-parte Relief IA No.222/2022	R.V.Tyagarajan Vs State Bank of India	Mr. R.Parthasarathy	Mr. ML Ganesh
8	Comp App (AT) (CH) (Ins) No. 100/2022 For Stay IA No. 229/2022 For Directions IA No. 267/2022 For Amendment IA No. 268/2022	Bennet Property Holdings Company Ltd. Vs Biodiversity Conservation (India) Pvt. Ltd. & Anr	M/s Poovaya & Co	M/s Link Legal
9	Comp App (AT) (CH) (Ins) No. 121/2022 For Stay IA No. 285/2022	Dr. K.V. Rao Vs PP Bafna Ventures Pvt Ltd & Anr	Mr. NP Vijay Kumar	Ms. Anitha Krishnamurthy R1

10	Comp App (AT) (CH) (Ins) No.225/2022 For Stay IA No. 483/2022	T. V. Balasubramanian Vs. K Bharathi & 4 Ors WITH	Mr. Thriyambak J. Kannan	Mr. Dwarakesh Prabhakaran R1 Mr.Shubha Ranjani Ananth R4 Mr. NP Vijayakumar R5
11	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs. K. Bharathi & 5 Ors. WITH	Mr. Karthik Seshadri	Mr.Diwarakesh Prabhakaran -R1. Mr.NP Vijay Kumar- R2, R4 Mr.Thriyambak J Kannan-R3, R5 Ms. Subha Ranjani Ananth-R6
12	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs. T.V. Balasubramanium & 5 Ors. WITH	Mr.Karthik Seshadri	Mr.Thriyambak J Kannan-R1. Mr. Dwarakesh Prabhakaran R-2. Ms. Shubha Ranjani Ananth-R3, R5 Mr N.P.Vijaya Kumar-R6
13	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs. Sripriya Kumar & 4 Ors. WITH	M/s. Iyer& Thomas	Mr.N.P.Vijay Kumar R1. Mr. Dwarakesh Prabhakaran R2. Ms.Shubha ranjani Ananth R3,R5.
14	Comp App (AT) (CH) (Ins) No. 252/2022	Sripriya Kumar RP of Green Garden Pvt. Ltd. Vs. K.Bharathi & 4 Ors. WITH	Mr. N.P. Vijay Kumar	Ms. R. Sowmya- R4
15	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs. Komma Reddy Tarun Kumar & 2 Ors. WITH	Mr. H. Karthik Seshadri	Mr. Dwarakesh Prabhakaran- R1 Mr. Navaneetha Krishnan-R2 Ms. R. Sowmya- R3&R4
16	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Limited Vs. K. Bharathi & 5 Ors. WITH	Mr.Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijay Kumar- R2 Mr. Thriyambak J Kannan- R5/ RP Ms. Subharanjani Ananth- R6.

17	Comp App (AT) (CH) (Ins) No.278/2022	Sripriya Kumar RP of Green Garden Pvt. Ltd. Vs. Komma Reddy Tarun Kumar & Anr	Mr. N.P.Vijay Kumar	
18	Comp App (AT) (CH) (Ins) No. 397/2022 For Stay IA No. 947/2022	Kokku Prabhu Venkata Anjani Kumar Vs Shriram City Union Finance Ltd & Anr	M/s Ramalingam & Associates P. Elaiyarajkumar	Mr. Rajasekar Rao Salvaji
19	Comp App (AT) (CH) (Ins) No.270/2022 For Stay IA No. 579/2022 For Urgent Listing IA No. 580/2022 To implead IA No. 835/2022 For Directions IA No. 879/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
20	Comp App (AT) (CH) (Ins) No.307/2022 For Condone Delay IA No. 643/2022 For Stay IA No. 644/2022 For Exemption IA No. 645/2022 Urgent Listing IA No. 646/2022	Kunaparaju Sudharshan Varma Vs Rangarao Baburao Gaikwad & 2 Ors	Mr. DVAS Ravi Prasad	Ms. CS Shikha Rai M/s Dikshit Bhattacharjee
21	Comp App (AT) (CH) (Ins) No. 147/2023	Balakrishnan Baburajan Liquidator of Goodwin Packpet Private Limited Vs Murali Narayanan & 5 Ors.	Mr. PV Vinod	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
WITH				

23	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr WITH	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
24	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
25	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr WITH	Mr. Samir Malik	Mr. Amit Agrawal R2
26	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors WITH	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2 P. Rajkumar Jhabakh- R3
27	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors	Mr. Samir Malik	Mr. Amit Agrawal R2
28	Comp App (AT) (CH) No.35/2021 For Stay IA No.463/2021 Additional docs. IA No.464/2021 IA No.145/2022 For Directions IA No.202/2023	M/s Anuragha Poulties & Breeders Pvt. Ltd. & 7 Ors Vs Mrs. Padmavathi & 4 Ors	M/s AK Mylsamy & Associates	Mr. V. SrinivasanR1 Ms. GS.Dhanalakshmi - R2
29	TA (AT) No.51/2021 (Comp. App. (AT) No. 102/2019)	Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH	Mr. M. Naga Deepak Mr. B Lokeshwar Reddy	Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia

30	TA (AT) No.52/2021 (Comp. App. (AT) No. 137/2019)	Mr. M Kishan Rao & 9 Ors Vs. Spectrum Power Generation Ltd & 37 Ors.	Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J	Mr. M. Naga Deepak Mr. B Lokeshwar Reddy
31	Comp App (AT) (CH) (Ins) No. 177/2021 For Condone Delay IA No. 361/2021 Leave to file IA No. 362/2021 For Stay IA No. 360/2021	Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad RP of Vaksh Steel Pvt. Ltd. & 2 Ors	Mr. Adtihya Reddy	Ms. A Sandhya Rani- R1 Mr. Y Suryanarayana-R2 Mr. Shabeer Ahmed-R3
32	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021 For Stay IA No. 368/2021 To Adv. Hg. IA No. 512/2023	Prakash Balasundaram & 9 Ors Vs Shivadutt Bananje & 2 Ors WITH	Mr. Aishwarya Sinha	Mr. Anant Merathia-R1 Mr. Naman Jhabakh- R3
33	Comp App (AT) (CH) (Ins) No.183/2021 Leave to file IA No. 370/2021 For Exemption IA No. 371/2021 For Stay IA No.372/2021 To Adv. Hg. IA No. 513/2023	Prakash Balasundaram & 9 Ors Vs Shivdutt Bananje & 37 Ors	Mr. Aishwarya Sinha	Mr. Anant Merathia-R1
34	Comp App (AT) (CH) (Ins) No. 282/2021 For Stay IA No. 605/2021 For Dispense With IA No. 606/2021	Yashica Electronics Pvt Ltd Vs S Kamaraj, RP M/s Yashica Electronics Pvt. Ltd	Mr. KM Anand	Mr. R Sadasivan
35	TA (AT) No.247/2021 (Comp App (AT) (Ins) No. 757/2020) To Adv. Hg. IA No. 71/2023	Mr. Vijay Kumar Penmetsa Vs Mr. Sisir Kumar Appikatl & Ors WITH	Mr. Abishek Anand	Mr. Y. Suryanarayana R1
36	Comp App (AT) (CH) (Ins) No.30/2022 For Condone delay IA No. 58/2022 For Exemption IA No. 60/2022 For Stay IA No. 59/2022	Bank of Baroda Vs Vijay Kumar Penmetsa & Anr	Mr. Pankaj Vivek	Mr. Abishek Anand

37	Comp App (AT) (CH) (Ins) No. 141/2022	G. Govindasamy Balasubramaniam Vs Indian Overseas Bank & Anr	Ms. S Manjula Devi	Mr. ML Ganesh
38	Comp App (AT) (CH) (Ins) No. 358/2022 For Stay IA No. 818/2022 For Urgent Hearing IA No. 819/2022 Leave to file IA No. 820/2022 For Dispense With IA No. 821/2022 To Implead IA No. 937/2022 For Stay IA No. 1094/2022 For Early Hearing IA No. 21/2023	Mr Babu Manoharan Jaikumar Christhurajan Vs Mr Umesh Garg & 2 Ors	Mr. K. Newlin Frederick	Mr. Abhishek Anand- R1
39	Comp App (AT) (CH) (Ins) No. 366/2022 For Exemption IA No. 853/2022	Ashish Arjunkumar Rathi	Ms. Shweta Dubey	
40	Comp App (AT) (CH) (Ins) No. 395/2022 For Stay IA No. 943/2022 To Adv. Hg. IA No. 1100/2022	Naveen Kumar Moparthy, Member of the Suspended Board Fastlane Information Technologies Pvt Ltd Vs Ingram Micro India Pvt Ltd & Anr	Mr.Y Suryanarayana	Mr. K Ramesh M/s Ramalingam & Associates- R1 M/s Mano Ranjani- R2
41	Comp App (AT) (CH) (Ins) No. 74/2023 For Stay IA No. 261/2023 For Directions IA No.262/2023	Smt. Kandala Vijaya, Director of Suspended Board of Directors Deepika Infratech Pvt. Ltd. Vs Shri Khabmmettu Sri Vamsi, IRP Deepika Infratech Pvt. Ltd. & Anr	Mr. K Manivannan	Mr. Rohan Rajasekaran- R1 Mr. Anant Merathia- R2

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500